

16.23-1/4 hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES

(I) Third Report

[English]

SHRIN.J. RATHAVA (Chhota Udaipur): I beg to present the Third Report (Hindi and English versions) of the Committee on the welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in their Forty-Seventh Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Eastern Railway.

(ii) Reports of Study Groups and  
Statement

SHRIN.J. RATHAVA (Chhota Udaipur): I beg to lay on the Table a copy (Hindi and English versions) each of the following:—

- (1) Report on the Study Tour of Study Group-I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Calcutta, Tatanagar and Madras during October, 1990.
- (2) Report on Study Tour of Study Group-II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Jaipur, Ahmedabad, Bombay and Nagpur during October-November, 1990.
- (3) Statement showing action taken by Government on the recommendations contained in the Forty-third Report (Eighth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and

Scheduled Tribes on Reservations for and employment of Scheduled Castes and Scheduled Tribes in University Grants Commission and Central Universities and admission and other facilities provided to Scheduled Caste and Scheduled Tribe students.

16.24 hrs.

SALARY, ALLOWANCE AND PENSION  
OF MEMBERS OF PARLIAMENT  
(AMENDMENT) BILL\*

[English]

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowance and Pension of Members of Parliament Act, 1954.

MR. SPEAKER: The question is

"That leave be granted to introduce a Bill further to amend the Salary, Allowance and Pension of Members of Parliament Act, 1954."

*The motion was adopted*

SHRISATYAPRAKASHMALVIYA: Sir, I introduce the Bill.

SHRI L.K. ADVANI (New Delhi): Since yesterday and day before, we have been debating the issue of Thomson Press. I am told that the workers of the Thomson Press were severely beaten up this morning and therefore they have gone on strike. The Thomson Press is still closed. My colleague